

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

SUB: Nomination of Certain Judicial Officers as Master Trainers for conducting the **P23 ECT_16_2026 “Ecourts Programme at All District Headquarters** which is scheduled to be held on 31.10.2026 –**Relief Arrangements - Orders Issued - Regarding.**

ORDER ROC.NO.925/2026-B.SPL. DATED:26.10.2026

The High Court made the following order:-

The Judicial Officers mentioned in Column No.3 are nominated to participate as Resource Persons for conducting the **P23 ECT_16_2026 “Ecourts Programme at All District Headquarters** in Column No.2, which is scheduled to be held on 31.10.2026.

SL. NO.	DISTRICT	NAME & DESIGNATION OF THE OFFICERS
1.	Ananthapuramu	Sri T.Vasudevan Ubuntu Master Trainer & Civil Judge (Senior Division), Penukonda, Ananthapuramu District.
2.	Chittoor	Sri C.N.Murthy Ubuntu-cum-CIS Master Trainer & Officer on Special Duty, High Court of Andhra Pradesh.
3.	East Godavari	Sri P.Govardhan, Ubuntu-cum-CIS Master Trainer & VI Additional District Judge, Kakinada, East Godavari District
4.	Guntur	Sri D.Yedukondalu Ubuntu-cum-CIS Master Trainer & Registrar (IT-cum-CPC), High Court of Andhra Pradesh.
5.	Kadapa	Smt. G.C.Asifa Sulthana, Ubuntu Master Trainer & Additional Civil Judge (Senior Division), Kadapa. Sri S.Madhusudhan Rao, Ubuntu Master Trainer & Civil Judge (Junior Division), Kamalapuram, Kadapa District.

6.	Krishna	Sri G.Bhupal Reddy Ubuntu-cum-CIS Master Trainer & Judge, Special Court for trial of disposal of Commercial Disputes, Vijayawada, Krishna District.
7.	Kurnool	Sri P.Divakar Ubuntu Master Trainer & VIII Additional Chief Judicial Magistrate –cum-Additional Civil Judge (Senior Division), Vijayawada. Ms. S.Prathima Ubuntu Master Trainer & Civil Judge (Junior Division), Banaganapalle, Kurnool District
8.	Nellore	Sri V.Raghunath, Ubuntu Master Trainer & III Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Guntur. Sri Abdul Rahman Shaik, Ubuntu Master Trainer & III Additional Civil Judge (Junior Division), Nellore.
9.	Prakasam	Sri K.P.Sai Ram, Ubuntu Master Trainer & VI Additional Civil Judge (Senior Division), Vijayawada, Krishna District. Smt. M.Venkata Vahini, Ubuntu Master Trainer & Principal Civil Judge (Junior Division), Chirala, Prakasam District.
10.	Srikakulam	Smt. Mohideen Zamruth Begum Kamaludeen, Ubuntu Master Trainer & I Additional Civil Judge (Junior Division), Srikakulam. Sri P.V.Naga Ranjith Kumar, Ubuntu Master Trainer & II Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.
11.	Visakhapatnam	Sri Ch.Pavan Kumar Ubuntu Master Trainer & II Additional Civil Judge (Senior Division), Visakhapatnam.

12.	Vizianagaram	Sri G.Karthik, Ubuntu Master Trainer & III Additional Civil Judge (Junior Division), Visakhapatnam. Ms. M. Mahathi, Ubuntu Master Trainer & VII Additional Civil Judge (Junior Division) -cum- VII Additional Judicial Magistrate of First Class, Visakhapatnam
13.	West Godavari	Sri L.Gopinath, Ubuntu Master Trainer & Civil Judge (Junior Division), Prathipadu, East Godavari District. Ms.Atluri Sindhura Ubuntu Master Trainer & Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tiruvur, Krishna District.

All the Units Heads are requested to make necessary incharge arrangements to the nominated Judicial Officers and inform the same to the High Court.


REGISTRAR (VIGILANCE)

To

1. The officers and incharges concerned
2. The Registrar General, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to upload the same in the High court's website).
4. The Principal District Judges,
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
5. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
6. The Additional Director, A.P. Judicial Academy, Mangalagiri, Guntur District.
7. The District Treasury Officers,
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru (with a request to inform the same to concerned Sub Treasury Officers).
8. The Section Officer, Establishment Section, High Court of Andhra Pradesh (for information and to take necessary action).